NOTIFICATION

Srinagar, 26 of October, 2019

SRO _____871_____ In exercise of the powers conferred by proviso to tile 309 of the Constitution of India, the Governor is pleased to direct that the re of the Directorate of Urban Local Bodies, Jammu (Gazetted/Superior Services) the Union Territory of Jammu and Kashmir upon exclusion of the posts of Union tory of Ladakh, shall comprise the posts as indicated in Schedule – I to this fication, subject to any modifications as may be necessary.

This shall come into force with immediate effect.

By order of the Governor.

Sd/-

(Dheeraj Gupta), IAS
Principal Secretary to the Government
Housing & Urban Dev. Department

HUD/Adm./ 95 /2019   Dated : 26 .10.2019

to the:

1. Financial Commissioner, Finance Department.
2. Principal Secretary to Hon'ble Governor.
3. Secretary to Government, General Administration Department.
4. Secretary to Government, Department of Law, Justice and P. A.
5. Director Finance, Housing & Urban Dev. Department.
6. Director, Urban Local Bodies, Jammu.
7. OSD to Advisor (S) to Hon'ble Governor J&K, Srinagar.
8. Private Secretary to Chief Secretary, J&K.
9. Private Secretary to Principal Secretary, H& UDD.
10. Incharge Website.
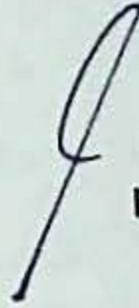11. SRO file (w.2.s.c).

(Syed Nazir Ahmad)
Under Secretary to the Government
Housing & Urban Dev. Department

Schedule-I to SRO_____

Directorate of Urban Local Bodies, Jammu

S.No.	Name of the post	Number of Posts	Pay band/scale of the post with Grade Pay	Cadre (UT/Divisional/District)
			Gazetted	
1	Director	1	L-12 (78800 -209200)	UT
2	Deputy Director (P&S)	1	L - 8 (47600 - 151100)	UT
3	Accounts Officer	1	L-8 (47600 - 151100)	UT
4	Executive Engineer	2	L - 10A (56600 - 179800)	UT
5	Assistant Executive Engineer	5	L - 6F (40800 - 129200)	UT
6	Assistant Engineer	1	L-11 (67700-208700)	UT
	Total	**11**		

(Syed Nazir Ahmad)
Under Secretary to Government
Housing & Urban Dev. Department